NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

26. CP/147(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.02.2024**

Name of the Party: Sujitha Sucheendran
Vs
Konzert Toolings Limited

Section 213, 241(1), 242(4) of Companies Act, 2013

ORDER

1. Mr. Aditya Venugopalan, Ld. Counsel for the Petitioner present. Mr. K. P. S. Suresh, Ld. Counsel for the Respondent Nos. 1 and 2 present.
2. As a last chance. Ld. Counsel for the Petitioner is directed to comply vide order dated 07.12.2023 within one week.
3. Post this matter on **28.03.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/